

**High COURT OF MEGHALAYA
AT SHILLONG**

CIRCULAR

Dated 10th April, 2019

HCM/II/123/2015/ESTT/PT/52

Consequent to the office Order No.GAA.94/86/Pt./173 Dated 29.03.2019 issued by the Government of Meghalaya, General Administrative (A) Department, Hon'ble the Chief Justice is pleased to declare 15th April, 2019 as Holiday on account of "SHAD SUK MYNSIEM" and 19th April, 2019 on account of "GOOD FRIDAY" respectively for the High Court.

Further, all concerned be informed that 16th, 17th and 18th April, 2019 will be Non-Sitting Day only for the Court but working days for the Officers and Staff of the High Court.

By Order


REGISTRAR GENERAL

Dated 10th April, 2019

HCM/II/123/2015/ESTT/PT/52-A

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, for his Lordship's information.
3. The District & Sessions Judge _____
4. The Registrars.
5. The Joint Registrar-cum-OSD, High Court of Meghalaya, for information.
6. The Central Project Coordinator, High Court of Meghalaya, for information.
7. The Deputy Registrars.
8. The Assistant Registrars.
9. The Chief Librarian, High Court of Meghalaya, for information.
10. The Chief Translator, High Court of Meghalaya, for information.
11. The PRO, High Court of Meghalaya, for information.
12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
13. The Assistant Protocol Officer, High Court of Meghalaya, for information.
14. The Court Officers.
15. All Concerned
16. Office File


REGISTRAR GENERAL

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10.4.19